

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8571/2018

DINESH KUMAR & ORS.

APPELLANT(S)

VERSUS

STATE OF U.P & ORS.

RESPONDENT(S)

WITH

C.A. No. 8572/2018 (III-A)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 103526/2018, FOR EXEMPTION FROM FILING O.T. ON IA 103527/2018, FOR EXEMPTION FROM FILING O.T. ON IA 113930/2018)

I.A. No.94549/2025 - FOR DIRECTIONS (mentioned)

Date : 24-04-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Vishwajit Singh, Sr. Adv.
Mr. Vignesh Singh, Adv.
Mr. Pankaj Singh, Adv.
Ms. Veera Kaul Singh, AOR
M/S. Vidhi International, AOR (mentioned by)

For Respondent(s) : Mr. Abhishek Chaudhary, AOR
Mr. Shashank Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. No.94549/2025 in Civil Appeal No.8572/2018

List the interlocutory application on 9th May, 2025.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)